

Law and order situation in Delhi

***83. SHRI RAM VILAS PASWAN:**

SHRI MOHANLAL PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the law and order situation in the capital has been deteriorating and a Kuwaiti Diplomat was recently murdered at his New Delhi residence; and

(b) if so, what steps have been taken by Government to improve the deteriorating law and order situation in the capital to inculcate a sense of security in the minds of the people and to apprehend the killer of the Kuwaiti Diplomat?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBAIAH): (a) It is denied that there is any deterioration in the law and order situation in Delhi. A sensational murder case, however unfortunate and regrettable, cannot be a reflection on the general law and order situation in the Capital.

(b) All out efforts are being made to apprehend the culprits. It has been decided to hand over the investigation of the case to the Central Bureau of Investigation. Patrolling in the areas inhabited by foreign Diplomats has been intensified. Various measures, like increase in manpower and vehicles of Delhi Police, Opening of new Police Stations and Police Posts, introduction of intensified foot and mobile patrolling, surprise checking of vehicles, surveillance over known criminals and posting of pickets at vulnerable points have brought about an improvement in the law and order situation in Delhi.

श्री राम विलास पासवान : अध्यक्ष महोदय, जैसे डिक्शनरी में एक शब्द होता है, ** के बाद कौनसा शब्द डिक्शनरी में बनाया जाये ? मंत्री जी रोज अखबार पढ़ते होंगे, कि नहीं पढ़ते हैं ?

एक माननीय सदस्य : मंत्री होने से पढ़ना छोड़ना पड़ता है।

MR. SPEAKER: See whether that word is not unparliamentary.

इसको हटा दीजिए ।

SHRI SATYASADHAN CHAKRABORTY: It is an unmixed untruth. (*Interruptions*)

श्री राम विलास पासवान : अन-पार्लियामेंटरी है, तो हटा दीजिये । **तो मुहावरा होता है । हमने कहा है कि एक शब्द खाता है डिक्शनरी में ।

आज भी यदि आप पेंपर में देखेंगे तो दिन-दहाड़े नजफगढ़ में डकैती हुई, यह आया है । रोज अखबारों में ऐसी खबर निकल रही हैं । मैं मंत्री जी से जानना चाहता हूँ कि उन्होंने जो कहा है कि इस बात से इन्कार किया जाता है कि दिल्ली में विधि-व्यवस्था की स्थिति बिगड़ती जा रही है, इसका बेस आपके पास क्या है ?

मैं यह भी पूछना चाहता हूँ कि विगत 2 वर्षों में कितने ऐसे हत्या, डकैती, रोबरी के मुकदमों हुए हैं जिनमें अभी तक कलिप्रट को ट्रैस नहीं किया गया है ? भीषण से भीषण मामले हुए हैं, निरंकारी बाबा की हत्या हुई, श्री संतोख सिंह की हत्या हुई, जे. एन. यू. में एक लड़के की हत्या हुई ।

क्या आपको यह भी सूचना मिली है कि दिल्ली में अब थानों में मुकदमों दर्ज नहीं किये जाते हैं और हाई आफिशियलज के पास और मंत्री महोदय को लिखा जा रहा है ?

THE MINISTER OF DEFENCE AND HOME AFFAIRS (SHRI R. VENKATARAMAN): The figures speak for themselves. The House will decide whether it is**

So far as 1979 is concerned, the total number of crimes consisting of dacoities, murder, attempted murder, robbery etc.

was 44,086 and in 1981 it is 30,646. What is a lie, I do not know; it is for the hon. Member to say whether what he stated is true or the other one.

DR. SUBRAMANIAM SWAMY: People are afraid to register complaints now; they do not go to the police station.

SHRI R. VENKATARAMAN: It is a silly explanation, which is offered every time. There must be at least some variety in the explanation which you offer.

So far as the figures go, there has been a reduction. But, at the same time, I am the last person to say that we are satisfied with the situation; we are really unhappy with the number of crimes that are occurring in the cities. We want to bring it down, as much as possible, and we want the co-operation of all the people in bringing down the crime rate in the country. Therefore, to say that the crime has increased is incorrect. The crime have decreased. Still Government will do its utmost to see that the crimes further decrease and they are brought down to almost nothing. That is my endeavour and I want the House to co-operate with me in this.

**Expunged as ordered by the Chair.

MR. SPEAKER: Mr. Home Minister, he wanted some information regarding the apprehending of culprits. That has not been replied to.

SHRI R. VENKATARAMAN: That is a large number. Therefore, if he puts a separate question, I will get the figures about apprehending culprits and supply it.

श्री राम विलास पासवान : मैंने एक एग्जाम्पल भी दिया है ।

अध्यक्ष महोदय : वह एग्जाम्पल तो गलत था । संतोष सिंह वाला तो वहीं पकड़ा गया था ।

DR. SUBRAMANIAM SWAMY: What about the crime rate since June 24th? He has not answered that.

PROF. MADHU DANDAVATE: The day on which he took over?

SHRI R. VENKATARAMAN: He can ask for figures about one day and say there has been a crime. This is again another instance of the way in which he twists figures.

श्री राम विलास पासवान : मैंने यह भी पूछा था कि क्या यह सही है कि थाने में अब केस दर्ज नहीं किये जाते हैं और लोगों को ऊपर के अधिकारियों के पास लिखना पड़ता है, जिसका जवाब मंत्री जी ने नहीं दिया है । राज्य सभा में 8-7-82 को प्रश्न संख्या 49 के उत्तर में मंत्री महोदय ने बताया कि जहां 1-1-81 से 30-6-81 तक 103 हत्याएं हुई थीं, वहां 1-1-82 से 30-6-82 तक 125 हत्याएं हुई । तो मंत्री महोदय किस अरिथमेटिक के हिसाब से कहते हैं कि अपराध घटे हैं और कानून तथा व्यवस्था की स्थिति में सुधार हुआ है ।

सरकार ने भिंडर को पुलिस कमिश्नर के पद से हटाया, क्योंकि उस समय कानून और व्यवस्था की स्थिति बहुत खराब हो गई थी । क्या मंत्री महोदय को संतोष है कि नये पुलिस कमिश्नर के आने के बाद से कानून और व्यवस्था की स्थिति में तुलनात्मक दृष्टि से सुधार हो रहा है? यदि हां, तो कैसे ?

SHRI R. VENKATARAMAN: Sir, the hon. Member put a question about the totality of the crimes. The totality of crimes including dacoity, murder, rape etc. etc. was 44,000, in 1979 which had come down in 1981 to 30,000 and odd.

So far as murder is concerned, I have figures from 1-1-1981 to 31-5-81 and from 1-1-82 to 31-5-82. The figure of murders was 92 in the previous year during this period and again it is only 92 in the present period. Therefore, I would not say that there has been an increase. He gives figures in respect of another period for which I do not have figures. If he puts a question, I will get those figures. (*Interruptions*). Please sit down. Let me first

complete the answer. You know that I never shirk giving any information; I give the fullest information.

The point really is this. You cannot fix on one particular fact and then say, this has increased, therefore the situation has deteriorated. Crime consists of so many things and the totality must be taken into consideration for the purpose of finding out whether crime has increased or not.

The figure which I have is relating to the end of May 1982. If the figure you want is about June, I do not have, but I will certainly give the figures, I will pass on the figures to him and I will also submit the figures to the House.

The next question he asked was about the change in the Commissioner. This is a routine administrative matter and we are doing it for the purpose of administrative necessity and so on. (Interruptions). It is very difficult to say that after a particular officer has been transferred, the crime has gone up or gone down because you will have to take a period for judging whether the crime has increased or decreased.

श्री राम विलास पासवान : अध्याक्ष महोदय, मैंने एक सीधा सा प्रश्न पूछा था कि मंत्री महोदय ने राज्य सभा में जो जवाब दिया है, उसको देखते हुए वह कैसे कहते हैं कि अपराध कम हुए हैं ।

अध्यक्ष महोदय : उन्होंने कांम्प्रहेंसिव जवाब दे दिया है । जिस पीरियड के आंकड़े आपने दिए हैं, उन्होंने कहा है कि वह उन्हें देख कर बता देंगे ।

श्री राम विलास पासवान : यह उन्हीं का लिखित जवाब है ।

अध्यक्ष महोदय : उन्होंने आपकी बात से इन्कार नहीं किया है । उन्होंने इसको डेनाई नहीं किया है ।

SHRI RAM VILAS PASWAN: This is the answer given in the Rajya Sabha.

MR. SPEAKER: That is right. But...

(Interruptions).

SHRI RAM VILAS PASWAN: He must say 'yes' or 'No'.

MR. SPEAKER: He has said 'Yes'.

(Interruptions).

PROF. MADHU DANDAVATE: He must say 'Yes' or 'No' He will ultimately tell 'Yes' or 'No'.

(Interruptions).

SHRI MOHAN LAL PATEL: It is a matter of satisfaction that the law and order situation is improving in Delhi (Interruptions) Continuous rumours are being spread in Delhi that bombs are being placed in Palika Bazaar and in some important areas which create fear among the people.

In view of this, I would like to know from the Hon. Minister whether any enquiry is conducted in this regard and, if so, what are the results of such enquiries.

Also please enlighten us about the number of bombs found and the names of the places.

I would also like to know the measures taken by the Government for the safety of the people.

SHRI P. VENKATASUBBAIAH: About the incident at Palika Bazaar, the investigation is going on now and we are going to entrust is to the CBI for a thorough investigation.

About the security measures which we have taken, various measures have been taken by us to see that the security of the citizens is safe.

We have increased the number of police stations and intensive foot and mobile patrol.

MR. SPEAKER: You have already replied that.

SHRI P. VENKATASUBBAIAH: We have already taken all the steps and we are keeping a constant watch to see that security arrangements are made.

SHRI MOHAN LAL PATEL: Please tell us whether any live bomb was found or not.

SHRI P. VENKATASUBBAIAH: A live bomb was found at the Palika Bazar and investigation is being carried out. This matter is also being dealt with in a subsequent question.

SHRIMATI SUSEELA GOPALAN: According to the Hon. Minister, the law and order situation in Delhi is improving. But I would like to know why a Group Insurance Scheme for M.Ps has not been mooted. I have received letters in this regard.

(Interruptions)

The law and order situation has improved so much. What for is the law and order situation? Why not Group Insurance for M.Ps?

I am also getting very curious letters from Police personnel giving directives on how to close the room and when we go out of Delhi, how to keep the house closed etc.

(Interruptions)

MR. SPEAKER: Your presumption is only imaginative.

SHRIMATI SUSEELA GOPALAN: I am very much afraid. I am here in Delhi from 1952 onwards but no such directives came till now.

Why such directives are coming now? When the law and order situation has improved, as you say, why such directives?

SHRI P. VENKATASUBBAIAH: No such Group Insurance Scheme as such is there for M.Ps

(Interruptions)

SHRI ATAL BIHARI VAJPAYEE: It is coming from Members of Parliament, not from Government.

(Interruptions)

अध्यक्ष महोदय : इस में कोई हर्ज तो नहीं है ?

..(व्यवधान)..

SHRI P. VENKATASUBBAIAH: I am not able to follow what the Hon. Member has said.

MR. SPEAKER: There is a proposal for collective insurance to be mooted by Government. Has it been mooted by the Ministry of Home Affairs?

(Interruptions)

SHRI P. VENKATASUBBAIAH: Various precautionary steps are being taken for the security of M.Ps.

We had an incident where some people entered a house of an M.P. and it caused great alarm and with great difficulty, the Police were able to take adequate steps to apprehend those fellows who are involved.

These are the measures which are normally taken by the Administration to see that the security of the Members of Parliament is protected.

When the M.Ps are going out, certain security measures have to be taken in view of our past experience in the case of one or two M.Ps.

SHRI HARIKESH BAHADUR: From the reply given by the hon. Minister it is very clear that the number of crimes has got reduced after the change of Minister. I would like to ask whether Government will propose to change the Minister very frequently so that the number of crimes may be reduced to zero?

SHRI R. VENKATARAMAN: What if the number of crimes increases after the change of Minister? That is also possible. Therefore, do not attach anything to the Minister; attach it to the Ministry.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, यह सवाल आंकड़ों का नहीं है, सवाल यह है कि क्या दिल्ली की जनता में सुरक्षा की भावना है या नहीं है ?

(व्यवधान) यह दिल्ली की जनता बोल रही है ।

अध्यक्ष महोदय, इस बात से इन्कार नहीं किया जा सकता कि दिल्ली में असुरक्षा की भावना व्याप्त है, दिन दहाड़े डकैतियां हो रही हैं, औरतों की जंजीरें छीनी जा रही हैं और अशोक विहार में अभी पिछले दो महीनों में दो बार दिन में डकैतियां हो चुकी हैं । मैं जानना चाहता हूँ कि दिल्ली में पुलिस सैटअप बदला गया था, आपने कमिश्नर की पदचिंता शुरू की, अब पुलिस किसी के लिए उत्तरदायी नहीं है दिल्ली में पहले दिल्ली में पुलिस की, अब पुलिस किसी के लिए उत्तरदायी के साथ एरिया मैजिस्ट्रेट जुड़े हुए थे लेकिन नयी पदचिंता में ऐसी कोई व्यवस्था नहीं है इसलिए जो कुछ हुआ है क्या उसकी रोकथाम में फिर से पुरानी पदचिंता का अवलम्बन करने पर सरकार विचार करेगी ?

SHRI R. VENKATARAMAN: I have said even at the beginning that, though the crimes have come down, the Government are not happy or satisfied with the situation and they would like to improve it very much. It is a fact that in all cities of the world, particularly metropolitan cities of the world, the crimes are increasing. (Interruptions)

AN HON. MEMBER: A global phenomenon!

SHRI R. VENKATARAMAN: Are you interested in figures in that also? I can give you, if you are interested in figures of crimes in some of the major cities of the world. (Interruptions)

DR. SUBRAMANIAM SWAMY: In the socialist world, it is never reported. (Interruptions)

SHRI R. VENKATARAMAN: It is obvious that they are not interested because our figures are very favourable; therefore, they are not interested. (Interruptions)

SHRI ATAL BIHARI VAJPAYEE: What about sense of security?

SHRI R. VENKATARAMAN: So far as the sense of security is concerned, it is the endeavour of the Government to see that law and order is maintained in such a way that the people feel that they can move about without any fear, without any apprehension. For that purpose we will have to increase the number of patrols and vehicles, so that the people who are likely to be attacked in various places are protected against such attacks. Then there are certain pockets in the city where crimes are committed. In those pockets we must have special attention given and special posts located. These are the various steps that we are taking, and by taking all these steps, we will be able to create a climate of security. The climate of security is not created by mere words; it has got to be done by a series of acts, namely, better patrolling, better protection, particularly keeping a watch on vulnerable areas. All these measures are being taken, and if hon. Members would suggest certain special action to be taken in any special area, Government will be willing to do it.

MR. SPEAKER: He was asking about adoption of the former policy.

SHRI R. VENKATARAMAN: The policy is the same. The policy has not changed in the sense that we have in any way reduced police patrolling or police action. We have not changed anything.

Licences to manufacture colour T.V. sets

*84. SHRI NARAYAN CHOUBEY:

SHRI MADHAVRAO SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal to grant licences for manufacturing some two lakh colour TV sets per annum in the country;

(b) if so, the details thereof;

(c) whether the State Electronics Corporations and the Small Scale Sector will be given priority in granting such licences; and

(d) if so, the details thereof?